

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S.SYAL, VP AND
SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA Nos. 30 & 34/PUN/2018
निर्धारण वर्ष / Assessment Years : 2008-09 & 2012-13

Shri Sanjay Babasaheb Patil
252, E-Ward, Dipti Park,
Assembly Road, Kolhapur
PAN : ABLPP1660K

.....अपीलार्थी / Appellant

बनाम / V/s.

The Assistant Commissioner of Income Tax
(Central) Circle, Kolhapur.

.....प्रत्यर्थी / Respondent

Assessee by : Shri M.K. Kulkarni
Revenue by : Shri Sudhendu Das

सुनवाई की तारीख / Date of Hearing : 01.07.2021
घोषणा की तारीख / Date of Pronouncement : 01.07.2021

आदेश / ORDER

PER PARTHA SARATHI CHAUDHURY, JM:

These two appeals preferred by the common assessee emanates from the common order of the Ld. CIT(Appeals), Pune-11 dated 23.11.2017 for the assessment years 2008-09 and 2012-13 as per the grounds of appeal on record.

2. At the very outset, the Ld. Counsel for the assessee submitted that the assessee intends to withdraw these appeals. The Ld. DR for Revenue has no

objection on assessee's withdrawing the present appeals. In view of the submission made by the Ld. Counsel for the assessee, appeals are dismissed as having been 'withdrawn'.

3. In the result, **both the appeals of the assessee are dismissed as withdrawn.**

Order pronounced on 01st day of July, 2021.

Sd/-
R.S.SYAL
VICE PRESIDENT

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 01st July, 2021.

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals), Pune-11
4. The Pr. CIT (Central), Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	01.07.2021	Sr.PS/PS
2	Draft placed before author	01.07.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		